

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Dated, the 18<sup>th</sup> September, 2019.

No.HCM/1/96/BENCH As directed, it is notified that while filing any petition/appeal/application/affidavit or any other documents to the High Court of Manipur, the High Court shall receive only readable authenticated photocopy of documents. It is also notified that if the impugned order or any document is over written by hand, it shall be summarily rejected.

This notification will come into force from today.

By Orders etc.,

Sd/-

**(W. TONEN MEITEI)**  
**REGISTRAR (JUDL.)**

No.HCM/1/96/BENCH / 20542  
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation  
to the learned members*

W. Tonen Meitei 18.9.19  
**(W. TONEN MEITEI)**  
**REGISTRAR (JUDL.)**